

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order no-1271/47468-493/F.1(3)/Gaz/2023, dated 09.06.2023, the following Sub-Committee is hereby reconstituted, with immediate effect.

Name of the Committee	Name of the Judicial Officer	Designation
Sub Committee to visit Delhi Secretariat or any other office of Govt. of NCT of Delhi wherein the Face Recognition Attendance System is being installed/used.	Sh. Rajesh Kumar, ADJ-03 (East) Officer In-Charge (Computers) Karkardooma Courts	Chairperson
	Sh. Gaurav Sharma, Metropolitan Magistrate (Central)	Member
	Sh. Yogesh Kumar, In-Charge (IT-Cell) Delhi District Courts.	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.



(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)  
Delhi

No. 61089-61114 /F.1(3)/Gaz/23

Dated 10 AUG 2023

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court complexes Delhi/New Delhi.
3. The Officers/Official concerned, **with direction to submit the comprehensive report to the Centralized Computer committee w.r.t feasibility of the same for Delhi District Courts.**
4. The Officer In-Charge, Computer Branch, Tis Hazari Courts, Delhi.
5. The Branch In-charge, Computer Branch, Tis Hazari Courts, Delhi, with the direction to pursue the matter with said committee.
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.

  
Principal District & Sessions Judge (HQs)  
Delhi